

¹[SCHEDULE III]

[See Sections 2(h) and 7(5)]

Col. 1	Col. 2		Col. 3.
Serial No.	Name in which the factory is registered with the Chief inspector of Factories, Uttar Pradesh and its address.		Amount of compensation (in rupees).
	(Note.- Where the factory is registered in the name of company or firm owning or holding the factory on lease the name as registered is specified in this column, but such specification shall not be construed to mean that it is that company or firm that is being acquired by virtue of Section 3)		
1.	Shri Sita Ram Sugar Mills Ltd., Baitalpur, Deoria.	...	(Rupees sixty-eight lakh, forty eight thousand, one hundred fifty-nine) (68,48,159)
2.	Deoria Sugar Mill, Deoria.	...	(Rupees sixty-two lakh, eighty-three thousand. fifty-one) (62,83,051)
3.	Ratna Sugar Mills Co. Ltd, Shahganj, Jaunpur.	...	(Rupees eighty-eight lakh, thirty-one thousand, six hundred sixty-four) (88,31,664)
4.	Nawabganj Sugar Mills Co.Ltd., Gonda.	...	(Rupees twenty-seven lakh, seventy thousand) (27,70,000)

¹ Added by Section 5 of U.P. Act No. 30 of 1989 with effect from 21.04.1989